

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

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|---------------------------------------|---|
| PETITION No./IA No. | CP/71/KOB/2019 |
| SECTION | SEC. 213,241 & 242 C/ACT |
| NAME OF PARTIES | T R VENUGOPAL & 3 OTHERS V/S ELITE FOODS PVT LTD & 16 OTHERS. |
| PETITIONERS ADVOCATE/ PROFESSIONAL | VIJAY V PAUL, GOKUL KRISHNAN R. |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | MENON & PAI, ANIL D NAIR, PHILIP MATHEW |

2nd JULY 2024

O R D E R

IA(C/ACT)/ 104/KOB/2024 in CP/71/KOB/2019

List this matter for further consideration on **22.07.2024**.

CP/71/KOB/2019

Learned Senior Counsel, Mr. Joseph Kodianthara appears on behalf of the Petitioners through virtual mode. Learned Counsel, Mr. Sandeep Singhi appears on behalf of the Respondents.

As jointly prayed by Counsels for both sides, Registry is directed to list this matter for further consideration on **22.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T. KRISHNA VALLI
MEMBER (JUDICIAL)**